



#### Vijaya Bharathi Sayani appointed as acting NHRC Chairperson

https://firstindia.co.in/articles/vijaya-bharathi-sayani-appointed-as-acting-nhrc-chairperson

New Delhi: The Ministry of Home Affairs on Monday issued a notification regarding appointment of acting chairperson in National Human Rights Commission (NHRC). Vijaya Bharathi Sayani, Member, National Human Rights Commission, to act as the Chairperson of the National Human Rights Commission, as per the notification. The notification reads that the President, under Section 7(1) of the Protection of Human Rights Act, 1993, is pleased to authorise Vijaya Bharathi Sayani, Member, National Human Rights Commission, to act as the Chairperson of the National Human Rights Commission, with effect from June 2, 2024, until the appointment of a new Chairperson in the NHRC to fill such a vacancy.

On December 28, last year, Sayani joined as a member of NHRC.

Former Supreme Court Judge Justice Arun Kumar Mishra, who was Chairperson of the NHRC, retired on June 1. He was appointed as NHRC Chairperson on June 2, 2021.



#### NHRC member Sayani appointed its acting chairperson

https://indianexpress.com/article/india/nhrc-member-sayani-appointed-its-acting-chairperson-9370384/

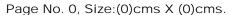
Nine months after he retired from the SC, Justice Mishra was appointed as the eighth chairperson of the human rights body in June 2021.

With former Supreme Court judge Arun Mishra demitting office as chairperson of the National Human Rights Commission after a three-year stint, the Centre on Monday appointed Vijaya Bharathi Sayani as acting chairperson.

"The President, under Section 7(1) of the Protection of Human Rights Act, 1993, is pleased to authorise Smt Vijaya Bharathi Sayani, Member, National Human Rights Commission, to act as the Chairperson of the National Human Rights Commission, with effect from 02.06.2024, until the appointment of a new Chairperson in the NHRC to fill such vacancy," a notification by the Ministry of Home Affairs stated. Sayani, an advocate practising before the Telangana High Court was appointed as an NHRC member in December 2023. According to NHRC, Sayani handled cases of women harassment and dowry providing pro bono legal aid to those belonging to the economically weaker sections of society.

Nine months after he retired from the SC, Justice Mishra was appointed as the eighth chairperson of the human rights body in June 2021. The post of NHRC chairperson had been vacant for nearly seven months before Justice Mishra was appointed. In 2019, Parliament had amended the Protection of Human Rights Act, 1993, to revise the eligibility criteria for the post of chairperson of NHRC and state human rights commissions. While only a retired Chief Justice of India could be appointed as NHRC chairperson earlier, the amended law allowed a judge of the Supreme Court to be considered for the position.

Incidentally, in February 2020, months before his retirement, Justice Mishra had praised PM Narendra Modi at an international judiciary conference. The remarks were condemned by the Supreme Court Bar Association.





### Vijaya Bharathi Sayani Takes Charge as Acting Chairperson of NHRC

https://www.devdiscourse.com/article/law-order/2960002-hezbollah-intensifies-cross-border-violence-with-drone-squadron-attack

Vijaya Bharathi Sayani has assumed the role of acting chairperson of the National Human Rights Commission (NHRC) effective June 2, as per an official notification. She replaces Justice Arun Kumar Mishra, whose tenure ended on June 1. The announcement was made by the Ministry of Home Affairs.

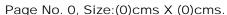
Vijaya Bharathi Sayani has officially taken over as the acting chairperson of the National Human Rights Commission (NHRC) starting June 2, the Ministry of Home Affairs announced on Monday

She succeeds Justice (retd) Arun Kumar Mishra, whose term concluded on June 1.

Justice Mishra, who assumed the NHRC's top post in June 2021, served as its eighth chairperson. He also holds the distinction of being the first non-Chief Justice of India (CJI) to be appointed to this position since the Protection of Human Rights Act was amended in 2019.

Mishra succeeded Justice H L Dattu, another former Chief Justice of India, upon his appointment. He had joined the ranks of apex court judges on July 7, 2014, and retired in September 2020.

(This story has not been edited by Devdiscourse staff and is auto-generated from a syndicated feed.)





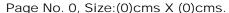
#### Vijaya Bharathi Sayani appointed as acting NHRC Chairperson

https://www.dynamitenews.com/story/vijaya-bharathi-sayani-appointed-as-acting-nhrc-chairperson

Vijaya Bharathi Sayani, Member, National Human Rights Commission, to act as the Chairperson of the National Human Rights Commission, as per the notification. Read further on Dynamite News:

New Delhi: The Ministry of Home Affairs on Monday issued a notification regarding appointment of acting chairperson in National Human Rights Commission (NHRC). Vijaya Bharathi Sayani, Member, National Human Rights Commission, to act as the Chairperson of the National Human Rights Commission, as per the notification.

The notification reads that the President, under Section 7(1) of the Protection of Human Rights Act, 1993, is pleased to authorise Vijaya Bharathi Sayani, Member, National Human Rights Commission, to act as the Chairperson of the National Human Rights Commission, with effect from June 2, 2024, until the appointment of a new Chairperson in the NHRC to fill such a vacancy. On December 28, last year, Sayani joined as a member of NHRC. Former Supreme Court Judge Justice Arun Kumar Mishra, who was Chairperson of the NHRC, retired on June 1. He was appointed as NHRC Chairperson on June 2, 2021. (with Agency inputs)





#### Vijaya Bharathi Sayani appointed acting chairperson of NHRC

https://www.indiatodayne.in/national/story/vijaya-bharathi-sayani-appointed-acting-chairperson-of-nhrc-1020328-2024-06-03

The Ministry of Home Affairs has appointed Vijaya Bharathi Sayani as the acting Chairperson of the National Human Rights Commission, following the retirement of Justice Arun Kumar Mishra.

The Ministry of Home Affairs, on June 3, announced the appointment of Vijaya Bharathi Sayani as the acting Chairperson of the National Human Rights Commission (NHRC).

Sayani, who has been a member of the NHRC since December 28 last year, took over the role from June 2, following the retirement of former Chairperson Justice Arun Kumar Mishra on June 1.

The notification, issued under Section 7(1) of the Protection of Human Rights Act, 1993, states that the President has authorised Sayani to act as Chairperson until a new appointment is made. Justice Mishra, a former Supreme Court judge, had served as NHRC Chairperson since June 2, 2021.

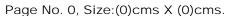


## भारती सयानी बनीं मानवाधिकार आयोग की कार्यवाहक अध्यक्ष

नई दिल्ली, 3 जून (वार्ता): गृह मंत्रालय ने सोमवार को विजया भारती सयानी को राष्ट्रीय मानवाधिकार आयोग (एन.एच.आर.सी.) का कार्यवाहक अध्यक्ष नियुक्त किया है। मंत्रालय की ओर से सोमवार को जारी अधिसूचना में यह जानकारी दी गई। श्रीमती सयानी वर्तमान में एन.एच.आर.सी. की सदस्य हैं।

अधिसूचना के अनुसार मानवाधिकार संरक्षण अधिनियम 1993 की धारा 7(1) के तहत, राष्ट्रीय मानवाधिकार आयोग की सदस्य श्रीमती सयानी नए अध्यक्ष की नियुक्ति तक एन.एच.आर.सी. के कार्यवाहक अध्यक्ष के रूप में कार्य करने के लिए अधिकृत की गई हैं और यह नियुक्ति 2 जून 2024 से प्रभावी है। पिछले साल 28 दिसम्बर को श्रीमती सयानी को एन.एच.आर.सी. के सदस्य बनाया गया था।







#### Vijaya Bharathi Sayani Appointed Acting Chairperson Of NHRC

https://orissadiary.com/vijaya-bharathi-sayani-appointed-acting-chairperson-of-nhrc/

Vijaya Bharathi Sayani, a Member of the National Human Rights Commission (NHRC), has been appointed as the Acting Chairperson of the NHRC, effective from 02.06.2024, until a new Chairperson is appointed to fill the vacancy.



### Gvr devaswom conducts training to ensure 'devotee-friendly' approach

https://timesofindia.indiatimes.com/city/kochi/guruvayur-devaswom-conducts-training-for-devotee-friendly-approach/articleshow/110681964.cms

Thrissur: In a refreshing initiative, Guruvayur devaswom on Monday conducted a training programme for the newly inducted devaswom security staff to be deployed at the sopanam, in front of the sanctum sanctorum.

Though the devaswom has been conducting such training programmes for the freshers, the initiative has assumed a special significance amid criticisms of the rude behaviour of staff towards the devotees.

Devaswom commissioner Biju Prabhakar said such orientation programmes will be conducted every six months to those in service also. "There was a laxity in the training programmes for the freshers as many were being recruited for short periods like six months. Now, this will be repeated," Prabhakar said.

Inaugurating the training programme, devaswom chairman V K Vijayan said the security staff must display utmost humility and friendliness while interacting with the devotees. He claimed that the devaswom is following a 'devotee-friendly approach' and the staff must also remain committed to such an approach. Devaswom administrator K P Vinayan presided.

TOI had recently reported the notice issued by the national human rights commission directing the chief secretary and other officials to submit an action taken report (ATR) on the complaints regarding ill-treatment of devotees by the devaswom security staff.

NHRC had sought ATR from various officials in the state, including the chief secretary and district collector, on the complaints of rights violation of devotees visiting Guruvayur temple.

The NHRC has also sought reports from Thrissur police commissioner and Guruvayur municipality commissioner (secretary). The commission had issued the notice on May 14 and had asked them to submit reports within four weeks.

The commission took this step following a complaint filed by Kerala-based RTI campaigner K Govindan Nampoothiry.

In his complaint, Nampoothiry pointed out that thousands of devotees, including many from other states and abroad, are visiting the temple, and they are facing different forms of rights violations at Guruvayur.

Nampoothiry alleged that the devotees are being forced to wait for hours to have a glimpse of Lord Guruvayurappan.

We also published the following articles recently

Devotees stop demolition of temple in UjjainIn Ujjain, the road-widening drive faced opposition from Digambar Jain community at Parshvanath Digambar Jain temple,

#### TIMES OF INDIA, Online, 4.6.2024

Page No. 0, Size:(0)cms X (0)cms.

claimed to be over 500 years old. The temple trust chairman stated it as a heritage monument.110521411

Carrying capacity of devotees & vehicles should be assessed: Uttarakhand CM Pushkar Singh DhamiCM Dhami calls for study on Char Dham yatra routes' carrying capacity due to increased devotees. Offline registration closed till May 31. Emphasizes need for special plan to manage peak rush. Orders shuttle bus service to Kainchi Dham for devotees.110483106

Be punctual in submitting answers: Fin dept to staffAhead of the assembly session, the finance department instructs staff to promptly answer questions from legislators. However, only 33% of questions were answered by the finance minister in the last session.110648776



### 8 Rajasthan Police Officers Charged With Murder After Rape Accused Dies In Custody

https://news24online.com/india/8-rajasthan-police-officers-charged-with-murder-after-rape-accused-dies-in-custody/278846/

Amid allegations of torture, Rajasthan police officers are charged with murder following the death of a rape suspect in custody. Outrage mounts, fueling demands for justice and police accountability reforms.

In Rajasthan, eight police officers face murder charges after the death of Rajesh Meena, who was accused of rape and suffered fatal injuries while in custody. This incident has sparked outrage and highlighted concerns about police conduct in India. Particularly, officers from Udaipur district are under scrutiny for alleged torture and excessive force, leading to Meena's demise. Consequently, a case has been registered against them, with Meena's family demanding justice for what they perceive as police brutality.

Assuring a fair investigation, Chief Minister <u>Ashok Gehlot</u> underscores the government's commitment to upholding the rule of law. Nevertheless, human rights activists condemn the incident, considering it emblematic of systemic custodial violence. In response, the National Human Rights Commission (NHRC) has intervened, requesting a detailed report from the Rajasthan government. This underscores the gravity of the situation and the necessity for a thorough investigation.

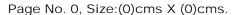
This case reignites calls for police reform, with advocates emphasizing the need for stricter guidelines and increased accountability. This incident serves as a stark reminder of the challenges surrounding police accountability and human rights in India. Ultimately, the outcome of this case may have significant implications for future approaches to custodial deaths and could drive much-needed reforms within the law enforcement system.



## भारती सयानी बनीं मानवाधिकार आयोग की कार्यवाहक अध्यक्ष

नई दिल्ली, 3 जून (वार्ता): गृह मंत्रालय ने सोमवार को विजया भारती सयानी को राष्ट्रीय मानवाधिकार आयोग (एन.एच.आर.सी.) का कार्यवाहक अध्यक्ष नियुक्त किया है। मंत्रालय की ओर से सोमवार को जारी अधिसूचना में यह जानकारी दी गई। श्रीमती सयानी वर्तमान में एन.एच.आर.सी. की सदस्य हैं।

अधिसूचना के अनुसार मानवाधिकार संरक्षण अधिनियम 1993 की धारा 7(1) के तहत, राष्ट्रीय मानवाधिकार आयोग की सदस्य श्रीमती सयानी नए अध्यक्ष की नियुक्ति तक एन.एच.आर.सी. के कार्यवाहक अध्यक्ष के रूप में कार्य करने के लिए अधिकृत की गई हैं और यह नियुक्ति 2 जून 2024 से प्रभावी है। पिछले साल 28 दिसम्बर को श्रीमती सयानी को एन.एच.आर.सी. के सदस्य बनाया गया था।





### Durex celebrates LGBTQIA+ community with special issue of Outlook magazine

https://www.buzzincontent.com/branded-content/durex-celebrates-lgbtqia-community-with-special-issue-of-outlook-magazine-4740049

Guest edited by Ravi Bhatnagar, Director of External Affairs and Partnerships, SOA, Reckitt and recipient of Trans Allyship award by National Human Rights Commission (NHRC), the special edition features a range of stories, insights, and educational content

Delhi: Durex has announced a collaboration with Outlook Magazine for an exclusive Pride Month edition. Curated under Durex's flagship initiative, The Birds and Bees Talk (TBBT), this issue aims to celebrate and support the LGBTQIA+ community, in alignment with this year's Pride Month theme, 'Reflect. Empower. Unite.'

Guest edited by Ravi Bhatnagar, Director of External Affairs and Partnerships, SOA, Reckitt and recipient of Trans Allyship award by National Human Rights Commission (NHRC), the special edition features a range of stories, insights, and educational content.

This edition spotlights stories of Sushant Divgikar, Alok Verma, Dutee Chand, and Trinetra Haldar Gummaraju. The magazine features guest columns from personalities like Arun Kumar Mishra, Chairperson of the National Human Rights Commission; Laxmi Narayan Tripathi, a transgender rights activist; and Ashok Row Kavi, a journalist. The content highlights ongoing efforts and future aspirations for a more inclusive world.



### Durex TBBT Celebrates the LGBTQIA+ Community with a Special Issue of Outlook Magazine

https://www.lokmattimes.com/business/durex-tbbt-celebrates-the-lgbtqia-community-with-a-special-issue-of-outlook-magazine/

New Delhi [India], June 3: Durex, globally renowned for its dedication to promoting sexual health and wellness, is thrilled to announce a special collaboration with Outlook Magazine for an exclusive Pride Month edition. Curated under Durex's flagship initiative, The Birds and Bees Talk (TBBT), this issue is designed to celebrate and support the LGBTQIA+ community, in alignment with this year's Pride Month theme, 'Reflect. Empower. Unite'. This special edition of Outlook Magazine, in partnership with Durex TBBT, is more than just a publication. It is a testament to the power of storytelling, education, and community support in fostering a more inclusive and understanding society. By celebrating the achievements and addressing the challenges of the LGBTQIA+ community, this initiative truly embodies the Pride Month theme of 'Reflect. Empower. Unite'.

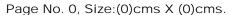
This initiative stands out as a significant contribution to the community, aiming to foster inclusivity and drive important conversations about sexual and reproductive health. Guest edited by Ravi Bhatnagar, Director of External Affairs and Partnerships, SOA, Reckitt and recipient of Trans Allyship award by National Human Rights Commission (NHRC), the special edition features a range of inspiring stories, expert insights, and educational content tailored to resonate with a broad audience. Empowering Voices: This edition provides a powerful platform for influential LGBTQIA+ figures such as Sushant Divgikar, Alok Verma, Dutee Chand, and Trinetra Haldar Gummaraju. Their stories of overcoming societal barriers and fostering inclusivity are truly inspiring and aim to empower readers by showcasing the resilience and achievements of the LGBTQIA+ community.

Expert Insights: The magazine features guest columns from prominent personalities like Arun Kumar Mishra, Chairperson of the National Human Rights Commission; Laxmi Narayan Tripathi, a leading transgender rights activist; and Ashok Row Kavi, a renowned journalist. These contributions delve deep into the history, rights, and societal perceptions of the LGBTQIA+ community, offering valuable perspectives that are both educational and thought-provoking. Comprehensive Education: Emphasizing the need for comprehensive sex education, legislative protection, and cultural shifts, the edition aims to foster a society that values diversity and empowers individuals to pursue their goals regardless of their sexual orientation. The content highlights ongoing efforts and future aspirations for a more inclusive world, making it a vital resource for readers seeking to understand and support the LGBTQIA+ community.

TBBT Program's Impact: The Birds and Bees Talk initiative has significantly influenced sexual and reproductive health education across India. The program's Social Return on Investment (SROI) Evaluation Study Report reveals an impressive Rs. 24.40 in social value for every Re. 1 invested, showcasing its effectiveness and far-reaching impact. By addressing critical needs and promoting healthy behaviors,

Page No. 0, Size:(0)cms X (0)cms.

the TBBT program equips adolescents with essential life skills, values, and attitudes to become responsible adults. Broader Conversations: Beyond celebrating Pride Month, this special edition aims to spark broader discussions about sexual and reproductive health, particularly among adolescents. Through ongoing dialogue throughout the month, the edition reinforces the importance of these conversations, ensuring that the impact extends well beyond June.Gaurav Jain, Executive Vice President, Reckitt, shared his thoughts on the initiative, "Pride Month is an opportunity for us to reflect on the challenges faced by the LGBTQIA+ community and take meaningful action to support them. This special edition of Outlook Magazine aims to inspire a sense of purpose and hope for the future. It is a celebration of the progress made and a reminder of the work that still needs to be done. Through our continuous efforts, we strive to bridge the gap of inequality, providing a platform for individuals to voice their opinions and share their experiences."The TBBT program has delivered impactful conversations using a variety of tactics, from traditional to unconventional methods, including school curricula, media, adolescent mental health helplines, e-learning platforms, music albums, murals, social media, and the Al-powered chatbot HeloJubi. Originally designed to equip adolescents in northeastern India with essential life skills, the TBBT program now extends its reach nationwide, addressing the critical need for comprehensive sex education and promoting healthy behaviors among young people. By imparting critical and age-appropriate information, the program encourages conversations around sexual and reproductive health among adolescents, teachers, and community members, preparing them to become responsible adults.(ADVERTORIAL DISCLAIMER: The above press release has been provided by BusinessWire India.will not be responsible in any way for the content of the same)Disclaimer: This post has been auto-published from an agency feed without any modifications to the text and has not been reviewed by an editor





#### सुप्रीम कोर्ट के पूर्व न्यायाधीश न्यायमूर्ति मिश्रा 2019 में मानवाधिकार संरक्षण अधिनियम में संशोधन के बाद एनएचआरसी प्रमुख पद पर नियुक्त होने वाले पहले गैर-सीजेआई थे।

https://www.amarujala.com/india-news/vijaya-bharti-becomes-acting-chairperson-of-nhrc-home-ministry-2024-06-03

राष्ट्रीय मानवाधिकार आयोग की सदस्य विजया भारती सयानी दो जून से आयोग की कार्यवाहक अध्यक्ष के रूप में जिम्मेदारी संभालेंगी। केंद्र सरकार ने सोमवार को इसकी अधिसूचना जारी की गई है। सयानी न्यायमूर्ति (सेवानिवृत्त) अरुण कुमार मिश्रा की जगह लेंगी। एक जून को उन्होंने अपना कार्यकाल पूरा कर लिया। मिश्रा आयोग के आठवें अध्यक्ष के रूप में कार्यरत थे। जून 2021 में उन्हें नियुक्त किया गया था।

#### गृह मंत्रालय ने जारी किया आदेश

गृह मंत्रालय ने सोमवार को जारी अधिसूचना में कहा कि राष्ट्रपति, मानवाधिकार संरक्षण अधिनियम, 1993 की धारा 7(1) के तहत, राष्ट्रीय मानवाधिकार आयोग की सदस्य विजया भारती सयानी को 02 जून 2024 से राष्ट्रीय मानवाधिकार आयोग के अध्यक्ष के रूप में कार्य करने के लिए अधिकृत करती हैं। सायूनी तब तक अध्यक्ष के रूप में कार्यरत रहेंगी, जब तक नए अध्यक्ष की नियुक्ति नहीं हो जाती।

#### पहले गैर सीजेआई अध्यक्ष थे मिश्रा

सुप्रीम कोर्ट के पूर्व न्यायाधीश न्यायमूर्ति मिश्रा 2019 में मानवाधिकार संरक्षण अधिनियम में संशोधन के बाद एनएचआरसी प्रमुख पद पर नियुक्त होने वाले पहले गैर-सीजेआई भी थे। उन्होंने भारत के पूर्व मुख्य न्यायाधीश (सीजेआई) न्यायमूर्ति एच एल दत्तू का स्थान लिया था। मिश्रा सात जुलाई, 2014 को सुप्रीम कोर्ट में न्यायाधीश के रूप में नियुक्त हुए थे। वे सितंबर 2020 में पदमुक्त हुए थे।

#### फोरेंसिक प्रयोगशालाओं को बढ़ाने की आवश्यकता पर दिया जोर

हाल ही में राष्ट्रीय मानवाधिकार आयोग के कोर समूह की बैठक हुई। इस दौरान, न्यायमूर्ति (सेनि) अरुण कुमार मिश्रा ने बैठक को संबोधित किया था। उन्होंने कहा था कि भारत में तकनीकी रूप से उन्नत फोरेंसिक प्रयोगशालाओं की संख्या शीघ्र जांच के लिए बढ़ाने की जरूरत है। एनएचआरसी ने एक बयान में बताया कि बुधवार को आपराधिक न्याय प्रणाली सुधारों पर एक कोर ग्रुप की बैठक आयोजित की गई है। मिश्रा ने आगे कहा कि आपराधिक न्याय प्रणाली में फोरेंसिक जांच एक महत्वपूर्ण भूमिका निभाती है। फोरेंसिक जांच में देरी से न्याय में देरी होती है। उन्होंने कहा कि आज कल साइबर अपराध बढ़ रहे हैं। ऐसे में नई चुनौतियों से निपटने के लिए डिजिटल फोरेंसिक को भी मजबूत करना आवश्यक है। उन्होंने सरकारी अभियोजकों, फोरेंसिक टीमों और पुलिस के बीच व्यवस्थित समन्वय बढ़ाने पर जोर दिया। बैठक में मिश्रा ने कहा कि अदालत के फैसले समझना आम आदमी के लिए मुश्किल हो जाता है। क्योंकि यह अधिकांश अंग्रेजी में दिए जाते हैं।



## करेंट अफेयर्स 03 जून:NHAI ने टोल टैक्स में 5% बढ़ोतरी की, विजया भारती सयानी NHRC की कार्यकारी अध्यक्ष बनीं

https://www.bhaskar.com/career/news/current-affairs-nhai-increased-toll-tax-by-5-vijaya-bharti-sayani-became-acting-chairperson-of-nhrc-current-affairs-june-current-affairs-2024-133117016.html

हल्ला टॉमसडॉटिर आइसलैंड की दूसरी महिला राष्ट्रपति बनीं। चीन के चांग ई-6 मून लैंडर ने चांद के अंधेरे वाले हिस्से पर सफल लैंडिंग की। वहीं, रियल मैड्रिड 15वीं बार UEFA चैंपियन बनी।

आइए आज के ऐसे ही प्रमुख करेंट अफेयर्स पर नजर डालते हैं, जो सरकारी नौकरियों की तैयारी कर रहे स्टूडेंट्स के लिए अहम हैं...

#### नेशनल (NATIONAL)

1. NHAI ने टोल टैक्स में बढ़ोतरी की: 3 जून को नेशनल हाईवे अथॉरिटी ऑफ इंडिया (NHAI) ने टोल टैक्स में बढ़ोतरी का ऐलान किया। देशभर के सभी टोल टैक्स की दरों में औसतन 5% की बढ़ोतरी की गई है।

टोल टैक्स में यह बदलाव सालाना होलसेल प्राइट इंडेक्स (CPI) पर बेस्ड है, जो टोल हाईवे यूजर फीस को प्रभावित करता है।

नेशनल हाईवे में होल सेल प्राइस इंडेक्स (थोक मूल्य सूचकांक) के आधार पर टोल टैक्स के रेट बढ़ाए जाते हैं।

आमतौर पर हर साल 1 अप्रैल से टोल टैक्स की दरों में बदलाव किया जाता है।

देश में नेशनल हाइवे की कुल लंबाई 1,32,499 किलोमीटर है।

पूरे नेशनल हाईवे नेटवर्क में लगभग 855 टोल प्लाजा हैं।

लगभग 675 टोल प्लाजा पब्लिकली फंडेड है और 180 को रियायतकर्ता ऑपरेट कर रहे हैं।

वित्त वर्ष २०२३-२४ में टोल कलेक्शन ५०,००० करोड़ रुपए (नवंबर २०२३ तक) पार कर गया।

टोल रोड तेजी से बढ़ने और नए फास्टैग यूजर्स जुड़ने से टोल कलेक्शन में यह बढ़ोतरी हुई है।

#### नियुक्ति (APPOINTMENT)

2. विजया भारती सयानी NHRC की कार्यकारी अध्यक्ष बनीं: 3 जून को गृह मंत्रालय ने राष्ट्रीय मानवाधिकार आयोग (NHRC) में विजया भारती सयानी को कार्यकारी अध्यक्ष नियुक्त किया। उन्होंने पूर्व न्यायाधीश अरुण कुमार मिश्रा की जगह ली, जो 1 जून को रिटायर्ड हुए थे।

विजया भारती संयानी NHRC में सदस्य के रूप में कार्यरत थीं।

उन्होंने 28 दिसंबर 2023 में NHRC को जॉइन किया था।

विजया तेलंगाना हाईकोर्ट में प्रैक्टिसिंग वकील रह चुकीं हैं।

उन्होंने कई सामाजिक संगठनों में विभिन्न पदों पर काम किया है।

इनमें अंजनी मठ सेवा ट्रस्ट, संवर्धनी न्यास और प्रज्ञा भारती जैसे संगठन शामिल हैं।

उन्होंने कई तेलुगु साप्ताहिक पत्रिकाओं और न्यूज पेपर्स में महिलाओं के मुद्दों से संबंधित 200 से ज्यादा लेख लिखे हैं।

#### इंटरनेशनल (INTERNATIONAL)

**3. चांद के सबसे अंधेरे हिस्से में चीन की लैंडिंग:** 2 जून को चीन के स्पेस मिशन चांग'ई-6 मून लैंडर ने चांद के अंधेरे वाले हिस्से पर सफल लैंडिंग की। इस मून लैंडर को 3 मई को लॉन्च किया गया था, जो लगभग 1 महीने बाद अपनी डेस्टिनेशन पर पहुंचा है।

चीन की स्पेस एजेंसी के मुताबिक चांग'ई-6 लैंडर चांद के दक्षिणी ध्रुव-ऐटकेन बेसिन में उतरा।

यहां से चंद्रमा की सतह के नमूने इकट्ठा करना शुरू करेगा।

इस मिशन के जरिए चीन चांद के अंधेरे हिस्से से सैंपल लाने वाला पहला देश बनना चाहता है।

चांद के इस हिस्से पर लैंडिंग दूसरे हिस्सों के मुकाबले ज्यादा मुश्किल है।

चांद के इस हिस्से में अंधेरा होता है, ये उबड़-खाबड़ है, जहां संपर्क मुश्किल होता है।

चांग'ई-6 लैंडर के सैंपल से चंद्रमा, पृथ्वी और सौर मंडल के बनने और उनका विकास होने से जुड़े सुराग मिल पाएंगे।

पहली बार चीन ने ही 2019 में अपने चांग ई-4 मिशन के जरिए ऐसा किया था।

2030 तक चीन अंतरिक्ष यात्रियों को चांद पर भेजने की प्लानिंग कर रहा है।

**4. हल्ला टॉमसडॉटिर आइसलैंड की दूसरी महिला राष्ट्रपति बनीं:** 2 जून को आइसलैंड की बिजनेसवुमन हल्ला टॉमसडॉटिर ने राष्ट्रपति चुनाव में जीत हासिल की। वे राष्ट्रपति गुनी जोहानसन की जगह लेंगी और अपना पदभार 1 अगस्त को संभालेंगी।

हल्ला टॉमसडॉटिर आइसलैंड की 7वीं राष्ट्रपति बन गईं हैं।

हल्ला को राष्ट्रपति चुनाव में 34.3% वोट मिले।

उन्होंने पूर्व प्रधानमंत्री कैटरीन जैकब्सडॉटिर को हराया, जिन्हें 25.2% वोट मिले।

हल्ला, विग्दिस फिनबोगाडॉटिर के बाद आइसलैंड की दूसरी महिला राष्ट्रपति चुनी गईं।

विग्दिस फिनबोगाडॉटिर 1980 में आइसलैंड की पहली महिला राष्ट्रपति बनीं थीं।

#### स्पोर्ट्स (SPORTS)

**5. रियल मैड्रिड 15वीं बार UEFA चैंपियन बनी:** 1 जून को लंदन के वेम्बली स्टेडियम में यूरोपियन फुटबॉल का सबसे बड़ा टूर्नामेंट UEFA चैंपियंस लीग (UCL) का फाइनल मैच हुआ। इसमें स्पैनिश क्लब रियल मैड्रिड में 15वीं बार UCL का विनर बना।

टीम की ओर से विनिसियस जूनियर ने 84वें और डानी कार्वाहाल ने 73वें मिनट में गोल दागे।

Page No. 0, Size:(0)cms X (0)cms.

अब तक 22 क्लब UCL जीत चुके हैं, जिसमें 15 बार इसे रियल मैड्रिड ने जीता।

रियल मैड्रिड 18 बार UCL का फाइनल मुकाबला खेल चुकी हैं।

इसके अलावा इटली के क्लब AC मिलान ने इस कप को 7 बार जीता है।

डॉर्टमुंड ने अपना तीसरा फाइनल खेला, इससे पहले टीम 1996-97 सीजन में चैंपियन बनी थी।

दुनिया की सबसे बड़ी फुटबॉल लीग 'चैंपियंस लीग' का यह 32वां सीजन है, जिसकी शुरुआत 1955-56 में हुई थी।

तब यूरोपियन यूनियन ऑफ फुटबॉल एसोसिएशन (UEFA) द्वारा आयोजित लीग का नाम यूरोपियन चैंपियंस कप था।

1992 में नाम बदलकर UEFA चैंपियंस लीग कर दिया गया।

हर सीजन इसमें 32 टीमें हिस्सा लेती है, जिन्हें 8 ग्रुप में बांटा जाता है।

#### आज का इतिहास (TODAY'S HISTORY)

**03 जून का इतिहास:** 1947 में आज के दिन ही वायसराय लॉर्ड माउंटबेटन ने भारत के बंटवारे का ऐलान किया था। लॉर्ड माउंटबेटन ने बंटवारे का प्लान बनाया, जिसमें रियासतों को ये सुविधा दी गई कि वे भारत या पाकिस्तान किसी के साथ जा सकते हैं। 3 जुलाई 1947 को ब्रिटिश पार्लियामेंट में प्लान पेश किया गया।

2008 में जापानी प्रयोगशाला के साथ NASA का डिस्कवरी यान इंटरनेशनल स्पेस स्टेशन (ISS) पहुंचा था।

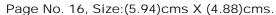
1994 में भारत सहायता क्लब का नाम बदलकर 'भारत सहायता मंच' किया गया था।

1974 में बिहार के पूर्व मुख्यमंत्री और स्वतंत्रता सेनानी कृष्ण बल्लभ सहाय का निधन हुआ था।

1941 में भारत की प्रसिद्ध महिला न्यायधीश रूमा पाल का जन्म हुआ था।

1929 में गुजरात के पूर्व मुख्यमंत्री चिमनभाई पटेल का जन्म हुआ था।

1918 में महात्मा गांधी की अध्यक्षता में इंदौर में 'हिंदी साहित्य सम्मेलन' हुआ था।





# NHRC intervenes in a case of selling minor girls in Rajasthan

The National Human Rights Commission (NHRC), India registered a case on October 27, 2022 based on a media report alleging that girls were being sold on a stamp paper in half a dozen districts of Rajasthan and sent to Uttar Pradesh, Madhya Pradesh, Mumbai, Delhi and foreign countries and subjected to physical abuse, torture and sexual assault in slavery. The Commission had sought reports from the Chief Secretary and DGP, Rajasthan besides its Special Rapporteur in the matter. Therefore, to stop this menace, the Commission has recommended that every state must have a State Anti-Human Trafficking Nodal Officer, who shall coordinate with the government by taking effective steps and measures through the District Anti-Human Trafficking Units (DAHTU) and State Government concerned. The State/ UT Governments, through local staff government, as recommended by the Commission, are duty-bound to spread awareness about the constitutional prohibition preventing child prostitution.



## NHRC member Sayani appointed its acting chairperson

#### EXPRESS NEWS SERVICE

NEW DELHI, JUNE 3

WITH FORMER Supreme Court judge Arun Mishra demitting office as chairperson of the National Human Rights Commission after athree-year stint, the Centre on Monday appointed Vijaya Bharathi Sayani as acting chairperson.

"The President, under Section 7(1) of the Protection of Human Rights Act, 1993, is pleased to authorise Smt Vijaya Bharathi Sayani, Member, National Human Rights Commission, to act as the Chairperson of the National Human Rights Commission, with effect from 02.06.2024, until the appointment of a new Chairperson in the NHRC to fill such vacancy," a notification by the Ministry of Home Affairs stated, Sayani, an advocate practising before the Telangana High Courtwas appointed as an NHRC member in December 2023. According to NHRC, Sayani handled cases of women harassment and dowry providing probono legalaid to those belonging to the economically weaker sections of society.

Nine months after he retired from the SC, Justice Mishra was appointed as the eighth chairperson of the human rights body in June 2021. The post of NHRC chairperson had been vacant for nearly seven months before Justice Mishra was appointed. In 2019, Parliament had amended the Protection of Human Rights Act, 1993, to revise the eligibility criteria for the post of chairperson of NHRC and state human rights commissions. While only a retired Chief Justice of India could be appointed as NHRC chairpersonearlier, the amended law allowed a judge of the Supreme Court to be considered for the position.

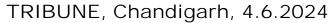
Incidentally, in February 2020, months before his retirement, Justice Mishra had praised PM Narendra Modi at an international judiciary conference. The remarks were condemned by the Supreme Court Bar Association.

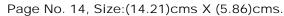




### Vijaya Sayani made acting NHRC chief

NEW DELHI: The Ministry of Home Affairs has appointed Vijaya Bharathi Sayani as the acting Chairperson of the National Human Rights Commission (NHRC). Currently an NHRC member, Sayani will serve in the capacity until the newChairpersonwasappointed, said a government notification issued on Monday. The decision follows the retirement of former NHRC chief Justice Arun Kumar Mishra on June 1. TNS



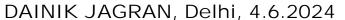




### Vijaya Sayani made acting NHRC chief

NEW DELHI: The Ministry of Home Affairs has appointed Vijaya Bharathi Sayani as the acting Chairperson of the National Human Rights Commission (NHRC). Currently an NHRC member; Sayani will

serve in the capacity until the new Chairperson was appointed, said a government notification issued on Monday. The decision follows the retirement of former NHRC chief Justice Arun Kumar Mishra on June 1. TNS

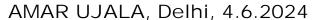


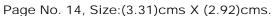




#### एनएचआरसी की कार्यवाहक अध्यक्ष बनीं विजया संयानी

**नई दिल्ली** : गृह मंत्रालय ने राष्ट्रीय मानवाधिकार आयोग ( एनएचआरसी ) में कार्यवाहक अध्यक्ष की नियुक्ति के संबंध में सोमवार को अधिसूचना जारी की। अधिसूचना के अनुसार राष्ट्रीय मानवाधिकार आयोग की सदस्य विजया भारती सयानी को एनएचआरसी का कार्यवाहक अध्यक्ष नियुक्त किया गया है। जब तक नए अध्यक्ष की नियुक्ति नहीं हो जाती, विजया यह जिम्मेदारी संभालेंगी। सुप्रीम कोर्ट के पूर्व जज जस्टिस अरुण कुमार मिश्रा एनएचआरसी अध्यक्ष पद से एक जून को सेवानिवृत्त हुए हैं।(एएनआइ)







#### विजया भारती राष्ट्रीय मानवाधिकार आयोग की कार्यवाहक अध्यक्ष बनीं

नई दिल्ली। राष्ट्रीय मानवाधिकार आयोग की सदस्य विजया भारती सयानी निकाय की कार्यवाहक अध्यक्ष बन गई हैं। सोमवार को एक अधिसूचना के अनुसार, उनका कार्यकाल दो जून से शुरू हो चुका है, उन्होंने न्यायमूर्ति (सेवानिवृत्त) अरुण कुमार मिश्रा का स्थान लिया। मिश्रा का कार्यकाल एक जून को पूरा हो गया था। मिश्रा को जून 2021 में इसके शीर्ष पद पर नियुक्त किया गया था। ब्यूरो



## सयानी एनएचआरसी कीकार्यवाहक अध्यक्ष

नई दिल्ली, एजेंसी। गृह मंत्रालय ने सोमवार को विजया भारती सयानी को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) का कार्यवाहक अध्यक्ष नियुक्त किया है।

मंत्रालय की ओर से सोमवार को जारी अधिसूचना में यह जानकारी दी गई। सयानी वर्तमान में एनएचआरसी की सदस्य हैं। मानवाधिकार संरक्षण अधिनियम 1993 की धारा 7(1) के तहत राष्ट्रीय मानवाधिकार आयोग की सदस्य सयानी नए अध्यक्ष की नियुक्ति तक एनएचआरसी के कार्यवाहक अध्यक्ष के रूप में कार्य करने के लिए अधिकृत की गई हैं और यह नियुक्ति दो जून, 2024 से प्रभावी है। पिछले साल 28 दिसंबर को सयानी को एनएचआरसी के सदस्य बनाया गया था।



#### चुनाव आयोग ने सीएपीएफ की 400 कम्पनियों को 19 जून तक बंगाल में रहने को कहा

http://www.univarta.com/news/india/story/3212134.html

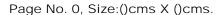
Kolkata news, West Bengal news: चुनाव के बाद हिंसा की आशंका के चलते चुनाव आयोग (ईसी) ने 19 जून तक पश्चिम बंगाल में केन्द्रीय सशस्त्र पुलिस बल (सीएपीएफ) की 400 कम्पनियों को बनाये रखने का फैसला किया है। लोकसभा चुनाव के नतीजे मंगलवार को घोषित किये जायेंगे। शुरू में यह तय किया गया था कि 400 कम्पनियों को मतगणना के ठीक दो दिन बाद यानी 06 जून तक राज्य में रखा जायेगा। हालांकि, पश्चिम बंगाल के मुख्य चुनाव अधिकारी (सीईओ) के कार्यालय के अंदरूनी सूत्रों ने कहा कि चुनाव के बाद बड़े पैमाने पर हिंसा की आशंका की ओर इशारा करनेवाली रिपोर्टों के मद्देनजर, अंतत: राज्य में सीएपीएफ की तैनाती को 19 जून तक बढ़ाने का फैसला किया गया है।

उन्होंने कहा कि मतगणना की तारीख के बाद सीएपीएफ की तैनाती से सम्बन्धित बाकी व्यवस्थाएं समान रहेंगी। इन 400 कम्पनियों में से 115 कम्पनियां केन्द्रीय रिजर्व पुलिस (सीआरपीएफ) की होंगी, 118 कम्पनियां सीमा सुरक्षा बल (बीएसएफ) की होंगी, 71 कम्पनियां केन्द्रीय औद्योगिक सुरक्षा बल (सीआईएसएफ) की होंगी, 60 कम्पनियां सशस्त्र सीमा बल की होंगी और 36 कम्पनियां भारत-तिब्बत सीमा पुलिस (आईटीबीपी) की होंगी।

उल्लेखनीय है कि 2021 के विधानसभा चुनावों के बाद पश्चिम बंगाल के अलग-अलग इलाकों में हिंसा भड़क उठी थी। तब राष्ट्रीय मानवाधिकार आयोग ने स्थिति की समीक्षा करने के लिए पश्चिम बंगाल का दौरा किया था।

कलकत्ता उच्च न्यायालय के आदेश के बाद केन्द्रीय जांच ब्यूरो (सीबीआई) ने भी मामले की जांच शुरू की, जो अभी भी जारी है। दावा है कि 2021 के विधानसभा चुनाव के बाद भाजपा के 60 कार्यकर्ताओं को मौत के घाट उतार दिया गया था।

#### HINDUSTHAN SAMACHAR, Online, 4.6.2024





#### चुनाव आयोग ने सीएपीएफ की 400 कंपनियों को 19 जून तक बंगाल में रहने को कहा

https://www.hindusthansamachar.in/Encyc/2024/6/3/EC-has-asked-central-home-minidtrhjg-jvuuj.php

कोलकाता, 03 जून (हि.स.)। चुनाव के बाद हिंसा की आशंका के चलते चुनाव आयोग (ईसी) ने 19 जून तक पश्चिम बंगाल में केंद्रीय सशस्त्र पुलिस बल (सीएपीएफ) की 400 कंपनियों को बनाए रखने का फैसला किया है। लोकसभा चुनाव के नतीजे मंगलवार को घोषित किए जाएंगे। शुरू में यह तय किया गया था कि 400 कंपनियों को मतगणना के ठीक दो दिन बाद यानी छह जून तक राज्य में रखा जाएगा। हालां कि, पश्चिम बंगाल के मुख्य चुनाव अधिकारी (सीईओ) के कार्यालय के अंदरूनी सूत्रों ने कहा कि चुनाव के बाद बड़े पैमाने पर हिंसा की आशंका की ओर इशारा करने वाली रिपोर्टों के मद्देनजर, अंततः राज्य में सीएपीएफ की तैनाती को 19 जून तक बढ़ाने का फैसला किया गया है। उन्होंनेन्हों नेकहा कि मतगणना की तारीख के बाद सीएपीएफ की तैनाती से संबंधित बाकी व्यवस्थाएं समान रहेंगी। इन 400 कंपनियों में से 115 कंपनियां केंद्रीय रिजर्व पुलिस (सीआरपीएफ) की होंगी हों , 118 कंपनियां सीमा सुरक्षा बल (बीएसएफ) की होंगी हों , 71 कंपनियां केंद्री य औद्योगिक सुरक्षा बल (सीआईएसएफ) की होंगी हों , 60 कंपनियां सशस्त्र सीमा बल की होंगी हों और 36 कंपनियां भारत-तिब्बत सीमा पुलिस (आईटीबीपी) की होंगी हों । उल्लेखनीय है कि 2021 के विधानसभा चुनावों के बाद पश्चिम बंगाल के अलग-अलग इलाकों में हिंसा भड़क उठी थी। तब राष्ट्री य मानवाधिकार आयोग ने स्थिति की समीक्षा करने के लिए पश्चिम बंगाल का दौरा किया था। कलकत्ता उच्च न्यायालय के आदेश के बाद केंद्रीय जांच ब्यूरो (सीबीआई) ने भी मामले की जांच शुरू की जो अभी भी जारी है। दावा है कि 2021 के विधानसभा चुनाव के बाद भाजपा के 60 कार्यकर्ताओं को मौत के घाट उतार दिया गया था।



#### चुनाव आयोग ने सीएपीएफ की 400 कंपनियों को 19 जून तक बंगाल में रहने को कहा

https://udaipurkiran.in/election-commission-asks-400-capf-companies-to-stay-in-bengal-till-june-19/

Kolkata , 03 जून (Udaipur Kiran) . चुनाव के बाद हिंसा की आशंका के चलते चुनाव आयोग (ईसी) ने 19 जून तक West Bengal में केंद्रीय सशस्त्र Police बल (सीएपीएफ) की 400 कंपनियों को बनाए रखने का फैसला किया है.

Lok Sabha चुनाव के नतीजे Tuesday को घोषित किए जाएंगे. शुरू में यह तय किया गया था कि 400 कंपनियों को मतगणना के ठीक दो दिन बाद यानी छह जून तक राज्य में रखा जाएगा. हालांकि, West Bengal के मुख्य चुनाव अधिकारी (सीईओ) के कार्यालय के अंदरूनी सूत्रों ने कहा कि चुनाव के बाद बड़े पैमाने पर हिंसा की आशंका की ओर इशारा करने वाली रिपोर्टों के मद्देनजर, अंततः राज्य में सीएपीएफ की तैनाती को 19 जून तक बढ़ाने का फैसला किया गया है.

उन्होंने कहा कि मतगणना की तारीख के बाद सीएपीएफ की तैनाती से संबंधित बाकी व्यवस्थाएं समान रहेंगी. इन 400 कंपनियों में से 115 कंपनियां केंद्रीय रिजर्व Police (सीआरपीएफ) की होंगी, 118 कंपनियां सीमा सुरक्षा बल (बीएसएफ) की होंगी, 71 कंपनियां केंद्रीय औद्योगिक सुरक्षा बल (सीआईएसएफ) की होंगी, 60 कंपनियां सशस्त्र सीमा बल की होंगी और 36 कंपनियां भारत-तिब्बत सीमा Police (आईटीबीपी) की होंगी.

उल्लेखनीय है कि 2021 के Assembly Electionsों के बाद West Bengal के अलग-अलग इलाकों में हिंसा भड़क उठी थी. तब राष्ट्रीय मानवाधिकार आयोग ने स्थिति की समीक्षा करने के लिए West Bengal का दौरा किया था.

कलकत्ता उच्च न्यायालय के आदेश के बाद केंद्रीय जांच ब्यूरो (सीबीआई) ने भी मामले की जांच शुरू की जो अभी भी जारी है. दावा है कि 2021 के Assembly Elections के बाद भाजपा के 60 कार्यकर्ताओं को मौत के घाट उतार दिया गया था.



## Updates: विजय भारती सायनी बनीं NHRC की अध्यक्ष, तकनीकी समस्या के कारण मुंबई लोकल ट्रेन सेवाएं प्रभावित

https://www.amarujala.com/india-news/news-and-update-today-maharashtra-uttar-pradesh-bengaluru-north-east-crime-news-2024-06-03?pageId=3

मुंबई की लोकल ट्रेन को वहां के आम लोगों के लिए यात्रा का एकमात्र सहारा बताया जाता है। यही लोकल ट्रेन सोमवार सुबह आम जनता के लिए परेशानी का कारण बन गई। बोरीवली स्टेशन पर केबल कटने के बाद आई तकनीकी खराबी के कारण सभी उपनगरीय लोकल ट्रेन सेवाएं कुछ देर तक प्रभावित रहीं।

बोरीवली उत्तर मुंबई के सबसे व्यस्त रेलवे स्टेशनों में से एक है, जहां से बड़ी संख्या में यात्री और कार्यालय जाने वाले लोग हर रोज लोकल ट्रेन सेवाओं का उपयोग करते हैं।

पश्चिम रेलवे के एक प्रवक्ता ने सोमवार को बताया कि केबल कट जाने के कारण बोरीवली स्टेशन के प्लेटफॉर्म संख्या एक और दो से उपनगरीय ट्रेनों का परिचालन नहीं हो रहा है। अधिकारी ने बताया कि स्टेशन पर अन्य प्लेटफार्म से तीन से आठ तक ट्रेनों का परिचालन किया जा रहा है।

दक्षिण मुंबई में चर्चगेट से लेकर पालघर जिले के दहानु तक फैले अपने नेटवर्क पर रोजाना करीब 30 लाख से अधिक उपनगरीय रेल सेवाएं संचालित होती हैं और करीब 30 लाख यात्री यात्रा करते हैं। मिणपूर में बाढ़ का पानी हटाना शुरू: सीएम सिंह

मणिपुर के मुख्यमंत्री एन बीरेन सिंह ने एक्स पर कहा, 'बाढ़ के पानी को हटाने और जलभराव वाले क्षेत्रों को साफ करने के प्रयास जारी हैं। इसी को लेकर मणिपुर अग्निशमन सेवा की टीमों ने सड़कों से पानी हटाने और उत्तरी एओसी इंफाल में नागा नदी के प्रवाह को बहाल करने के लिए काम शुरू कर दिया है।' भारत-बांग्लादेश सीमा पर एक BSF कांस्टेबल पर हमला

बीएसएफ ने बताया, 'दो जून को बीएसएफ कांस्टेबल भोले भारत-बांग्लादेश सीमा पर चौकी पर ड्यूटी कर रहे थे और उन्हें बाड़ गेट को संचालित करने का काम सौंपा गया था। करीब डेढ़ बजे बांग्लादेशी बदमाशों के एक बड़े समूह ने अवैध रूप से अंतर्राष्ट्रीय सीमा पार की और चीनी की तस्करी के इरादे से बाड के गेट के पास इकट्रा हो गए।'

अधिकारी ने बताया, 'इन लोगों ने अपमानजनक भाषा का प्रयोग करना शुरू कर दिया और ड्यूटी पर मौजूद बीएसएफ कांस्टेबल को भड़काऊ भाषा और अश्लील इशारों से उकसाया। इतना ही नहीं,बांग्लादेशी बदमाशों ने कांस्टेबल भोले को घेर लिया और उन पर हमला किया और उन्हें बांग्लादेश की ओर खींचने का प्रयास किया। उन्होंने उनका हथियार और रेडियो सेट भी छीन लिया।'

उन्होंने आगे कहा, कांस्टेबल भोले भागने में सफल रहे। हालांकि, उन पर बांस की छड़ियों और लोहे की छड़ों से हमला किया गया, जिससे उन्हें गंभीर चोटें आईं। बीएसएफ के समकक्ष के साथ कमांडेंट स्तर की फ्लैग मीटिंग हुई और बीएसएफ ने कड़ा विरोध दर्ज कराया। छीने गए हथियार और रेडियो सेट को बीजीबी ने बीएसएफ को वापस सौंप दिया। बीएसएफ भारत-बांग्लादेश सीमा पर शांति बनाए रखने के लिए प्रतिबद्ध है और बॉर्डर गार्ड बांग्लादेश (बीजीबी) के साथ मिलकर काम करना जारी रखे हुए है। विजय भारती सायनी बनीं राष्ट्रीय मानवाधिकार आयोग की नई अध्यक्ष

Page No. 0, Size:()cms X ()cms.

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की सदस्य विजय भारती सायनी को एनएचआरसी का अध्यक्ष नियुक्त किया गया है।

भाजपा के उम्मीदवारों ने किया कलकत्ता हाई कोर्ट का रुख

भाजपा के दो उम्मीदवारों और पार्टी के कुछ कार्यकर्ताओं ने सोमवार को कलकत्ता हाई कोर्ट का रुख किया। उन्होंने आरोप लगाया कि लोकसभा चुनाव की मतगणना में शामिल होने से रोकने के लिए उनके खिलाफ झूठे पुलिस केस दर्ज किए गए हैं। जस्टिस अमृता सिंहा ने उन्हें याचिक दायर करने की अनुमित दी। उन्होंने कहा कि इस मामले की सुनवाई दोपहर के दो बजे के बाद की जाएगी।

झारग्राम से भाजपा उम्मीदवार प्रणत टुडू और बशीरहाट उम्मीदवार रेखा पात्र ने हाई कोर्ट का रुख किया। तामलुक से भाजपा कार्यकर्ताओं ने बताया कि पार्टी के काउंटिंग एजेंट ने भी झूठे केस में फंसाने का आरोप लगाते हुए कोर्ट से याचिका दायर करने की इजाजत मांगी है।

झारखंड में सड़क हादसा

एक ही परिवार के तीन लोग झारखंड के गुमला जिले में एक कार हादसे में मारे गए। हादसा एनएच-13 में दोपहर दो बजे हुई। गुमला पुलिस स्टेशन के अधिकारी सुरेंद्र सिंह ने बताया कि परिवार के चार लोग रांची से छत्तीसगढ़ जा रहे थे। मृतकों की पहचान हो गई है।



## करेंट अफेयर्स 03 जून: NHAI ने टोल टैक्स में 5% बढ़ोतरी की, विजया भारती सयानी NHRC की कार्यकारी अध्यक्ष बनीं

#### https://headtopics.com/in/23252352237523087922-53636497

हल्ला टॉमसडॉटिर आइसलैंड की दूसरी महिला राष्ट्रपति बनीं। चीन के चांग'ई-6 मून लैंडर ने चांद के अंधेरे वाले हिस्से पर सफल लैंडिंग की। वहीं, रियल मैड्रिड 15वीं बार UEFA चैंपियन बनी। Current Affairs NHAI increased toll tax by 5%, Vijaya Bharti Sayani became acting chairperson of NHRC, Current Affairs June, Current Affairs...

Current Affairs NHAI Increased Toll Tax By 5%, Vijaya Bharti Sayani Became Acting Chairperson Of NHRC, Current Affairs June, Current Affairs 2024 NHAI ने टोल टैक्स में 5% बढ़ोतरी की, विजया भारती सयानी NHRC की कार्यकारी अध्यक्ष बनींहल्ला टॉमसडॉटिर आइसलैंड की दूसरी महिला राष्ट्रपति बनीं। चीन के चांग'ई-6 मून लैंडर ने चांद के अंधेरे वाले हिस्से पर सफल लैंडिंग की। वहीं, रियल मैड्रिड 15वीं बार UEFA चैंपियन...

1 अप्रैल से टोल टैक्स बढ़ाने का ऐलान किया गया था, लेकिन आम चुनाव की वजह से नई दरों को आज से लागू किया गया। नेशनल हाईवे में होल सेल प्राइस इंडेक्स के आधार पर टोल टैक्स के रेट बढ़ाए जाते हैं।देश में नेशनल हाइवे की कुल लंबाई 1,32,499 किलोमीटर है।लगभग 675 टोल प्लाजा पब्लिकली फंडेड है और 180 को रियायतकर्ता ऑपरेट कर रहे हैं।टोल रोड तेजी से बढ़ने और नए फास्टैग यूजर्स जुड़ने से टोल कलेक्शन में यह बढ़ोतरी हुई है।3 जून को गृह मंत्रालय ने राष्ट्रीय मानवाधिकार आयोग में विजया भारती सयानी को कार्यकारी अध्यक्ष नियुक्त किया। उन्होंने पूर्व न्यायाधीश अरुण कुमार मिश्रा की जगह ली, जो 1 जून को रिटायर्ड हुए...